

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 38(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: Smt. Rajni Gupta & Ors. V/s. M/s. Sunair Hotels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Nahush Jain, Advocate

For the Respondent (s) : Mr. Nitesh Jain, Advocate

ORDER

Request for an adjournment is being made by Ld. Counsel for the respondent. Letter of adjournment had already been circulated. Re-notify this case for final arguments on 10th November, 2017.

—sd—
(S. K. Mohapatra)
Member (T)

—sd—
(Ina Malhotra)
Member (J)